

107

(1) CWP-PIL-29-2021 (O&M) and CWP-PIL-112-2023 (O&M)

COURT ON ITS OWN MOTION (IN RE:DESIGNATED
COURTS FOR MP'S/MLA'S)
VS
STATE OF PUNJAB AND OTHERS

(2) CRM-M-38288-2022 (O&M)

DAVID KUMAR GOYAL @ DAVID GOYAL & OTHERS
VS
STATE OF PUNJAB

(3) CRM-M-26992-2024 (O&M)

SARTHAK KAUSHIK VS STATE OF UT, CHANDIGARH

Present: Mr. Rupinder Singh Khosla, Sr. Advocate (*Amicus Curiae*) with
Mr. Yogender Verma, Advocate.

Mr. Satya Pal Jain, Additional Solicitor General of India with
Mr. Dheeraj Jain, Senior Counsel for respondent-Union of India.

Mr. J.S. Toor, APP, U.T., Chandigarh and
Mr. Adhiraj Singh, Advocate for UT, Chandigarh.

Mr. Aftab Singh Khara, Sr. DAG, Punjab.

Mr. Ankur Mittal, Addl. A.G., Haryana and
Mr. Anant Kataria, DAG, Haryana.

Mr. Deepak Sabherwal, Advocate
for respondent-CBI.

Mr. Akshay Bhan, Sr. Advocate, with
Dr. Payal Mehta, Advocate
for respondent No.5 (High Court).

Mr. Rajeev Anand, Advocate and
Mr. Anil Sharma, Advocate
for applicant (in CM-42-CWP-PIL-2024).

Ms. Zenith Dogra, Advocate
for the applicant (in CRM-23361-2024).

The instant PILs have been registered in pursuance of the order dated 09.11.2023 passed by the Supreme Court in *Writ Petition (Civil) No.699 of 2016 titled as Ashwani Kumar Upadhyay Vs. Union of India & Anr.*, whereby it was directed that each High Court shall register a suo moto case with the title “In Re: Special Courts for MPs/MLAs” to monitor the progress of criminal cases pending against MPs/MLAs.

2. A Co-ordinate Bench of this Court on 03.11.2023, while monitoring the progress of the cases pending against the MPs/MLAs, had expressed serious apprehension about clogging of the judicial system due to the pendency of large number of cases registered under Section 188 of the IPC read with Section 3 of the Epidemic Diseases Act, 1897 and Section 51 of the Disaster Management Act, 2005. Under consideration was also whether action should be taken across the Board, to benefit even those accused persons whose cases have not been monitored by this Court in these petitions.

3. Vide order dated 27.08.2024, this Court had directed the State of Punjab, the State of Haryana and Union Territory of Chandigarh, to file a status report regarding cases registered under Section 188 IPC and other provisions during the period of Covid-19 Pandemic, i.e. between 15.03.2020 to 28.02.2022. The States of Punjab and Haryana as well as U.T., Chandigarh were also asked to specify as to whether any injury has been caused to a public servant in those cases.

4. The status reports in the shape of affidavits dated 01.10.2024, setting out the details of afore-noted cases, which were registered during Covid-19 Pandemic, have been filed by the State of Punjab, State of Haryana and U.T., Chandigarh, are taken on record.

5. The Co-ordinate Bench of this Court in its order dated 09.02.2024 took note of the fact that a large number of cases pertaining to the period of Covid-19 Pandemic registered under the afore-noted sections were clogging the judicial system. It was further observed that the Covid-19 Pandemic had posed an enormous challenge to mankind and the public by and large had followed the orders of the authorities and only in an emergent situation, the people had ventured out for food, medicines and other essential commodities and in such compelling circumstances had violated the orders put in place by the authorities. It was in such circumstances that it was directed that all further proceedings pending before the authorities/Courts in cases registered under Section 188, 269, 270 IPC read with Section 3 of the Epidemic Diseases Act, 1897 and Section 51 of the Disaster Management Act, 2005, would remain stayed.

6. Therefore, we deem it appropriate at the first instance to deal with the cases which pertain to Section 188 IPC simpliciter.

7. The State of Punjab, State of Haryana and U.T., Chandigarh, have furnished the list of the cases registered under Section 188 IPC during the above-said period of Covid-19 Pandemic.

8. Section 188 IPC is reproduced hereunder:-

“188. Disobedience to order duly promulgated by public servant.-- Whoever, knowing that, by an order promulgated by a public servant lawfully empowered to promulgate such order, he is directed to abstain from a certain act, or to take certain order with certain property in his possession or under his management. disobeys such direction,

shall, if such disobedience causes or tends to cause obstruction, annoyance or injury, or risk of obstruction, annoyance or injury, to any persons lawfully employed, be punished with simple imprisonment for a term which may extend to one month or with fine which may extend to two hundred rupees, or with both;

and if such disobedience causes or tends to cause danger to human life, health or safety, or causes or tends to cause a riot or affray, shall be punished with imprisonment of either description for a term which may extend to six months, or with fine which may extend to one thousand rupees, or with both.

Explanation.-It is not necessary that the offender should intend to produce harm, or contemplate his disobedience as likely to produce harm. It is sufficient that he knows of the order which he disobeys, and that his disobedience produces, or is likely to produce, harm.”

9. A reference is required to be made to Section 195(1) (a) Cr.P.C. as it deals with taking cognizance of offence punishable under Section 188 IPC. For ready reference, Section 195(1) (a) Cr.P.C. is reproduced hereunder:-

“195. Prosecution for contempt of lawful authority of public servants, for offences against public justice and for offences relating to documents given in evidence.

(1) No Court shall take cognizance -

(a) (i) of any offence punishable under sections 172 to 188 (both inclusive) of the Indian Penal Code (45 of 1860), or

(ii) of any abetment of, or attempt to commit, such offence, or

(iii) of any criminal conspiracy to commit such offence, except on the complaint in writing of the public servant concerned or other public servant to whom he is administratively subordinate.”

10. It is manifest from a bare reading of Section 195(1)(a) Cr.P.C. that the Courts shall not take cognizance of a complaint under Section 188 IPC unless it is initiated in writing by the public servant authorized to do so. In the event, the complaint is not made by a public servant, who is authorized to do so, it would not be maintainable. Reliance can be placed on the judgment of the Supreme Court in **M.S. Ahlawat vs. State of Haryana**,

(2000) 1 SCC 278, wherein it was held that the provision of Section 195 Cr.P.C. is mandatory in nature and no Court has jurisdiction to take cognizance of any of the offences mentioned therein unless there is a complaint in writing as required under that Section.

11. Learned counsel for the State of Punjab, the State of Haryana and U.T., Chandigarh, while relying upon the respective affidavits submit that a large number of FIRs, which were registered simpliciter under Section 188 IPC, had been done at the instance of the police and not by a public servant authorized to do so in terms of Section 195 Cr.P.C.

12. It is reiterated that the Covid-19 Pandemic posed an enormous challenge to mankind. It was an extraordinary and unprecedented situation. The law enforcement and other agencies including those maintaining essential services, were overstretched and the general public at large was also facing great hardship as it was a compelling situation. It is apparent that there were instances where people had to venture out of their houses in search of food, medicines or due to other emergent situations and in process, they violated the prohibitory orders issued by the authorities.

13. The High Court being a Constitutional Court is also required to impart complete justice. Section 482 Cr.P.C. empowers the High Court to exercise its jurisdiction to prevent the abuse of the process of law to secure the ends of justice. Similar powers can be exercised under Article 226 of the Constitution of India as well, wherein the jurisdiction of the High Court as a Constitutional Court is wider.

14. The Supreme Court in the case of **Kapil Agarwal and others vs. Sanjay Sharma and others, (2021) 5 SCC 524** has held as under:-

“18.1 As observed and held by this Court in catena of decisions, inherent jurisdiction under [Section 482](#) Cr.P.C. and/or under [Article 226](#) of the Constitution is designed to achieve salutary purpose that criminal proceedings ought not to be permitted to degenerate into weapon of harassment. When the Court is satisfied that criminal proceedings amount to an abuse of process of law or that it amounts to bringing pressure upon accused, in exercise of inherent powers, such proceedings can be quashed.

18.2 As held by this Court in the case of [Parbatbhai Aahir v. State of Gujarat](#) (2017) 9 SCC 641, [Section 482](#) Cr.P.C. is prefaced with an overriding provision. The statute saves the inherent power of the High Court, as a superior court, to make such orders as are necessary (i) to prevent an abuse of the process of any Court; or (ii) otherwise to secure the ends of justice. Same are the powers with the High Court, when it exercises the powers under [Article 226](#) of the Constitution.”

15. Further, in the case of **Babita Lila and another vs. Union of India, (2016) 9 SCC 647**, the Supreme Court has laid down as follows:-

“46. That the provisions of Section 195 of the Code are mandatory so much so that non-compliance thereof would vitiate the prosecution and all consequential orders, has been ruled by this Court, amongst others in [C. Muniappan and Others vs. State of Tamil Nadu](#) (2010) 9 SCC 567 wherein the following observations in [Sachida Nand Singh and Another vs. State of Bihar and Another](#) (1998) 2 SCC 493 were recorded with approval.

“7.....Section 190 of the Code empowers 'any Magistrate of the First Class' to take cognizance of 'any offence' upon receiving a complaint, or police report or information or upon his own knowledge. Section 195 restricts such general powers of the Magistrate, and the general right of a person to move the court with a complaint is to that extent curtailed. It is a well-recognised canon of interpretation that provision curbing the general jurisdiction of the court must normally receive

strict interpretation unless the statute or the context requires otherwise.....”. (emphasis supplied).

47. There is thus no escape from the proposition that for a valid complaint under Section 195 of the Code, the mandate thereof has to be essentially abided and as is easily perceivable this is to prevent frivolous, speculative and unscrupulous allegations relating to judicial proceedings in any court, lest the process of law is abused and public time is wasted in avoidable litigation.”

16. This Court in **Shubham vs. State of Haryana, 2022 SCC OnLine P&H 4072** has held as under:-

“19. Adverting to the period of Covid-19 pandemic, indubitably the untiring efforts of the administration, its officials, police personnel, medics and paramedics etc. are laudable, to say the least. But for the imposition of restrictions, in larger public interest, the grave situation that was emerging, would have inevitably caused much more havoc in the lives of people, than it actually did, the surge of the cases of infection having been thereby contained, which was the need of the hour. Be that as it may, the proceedings for the alleged violations committed of the administrative orders, are required to be examined in terms of the procedural requirement of the provisions and the law laid down.

20. It is trite law that the non-compliance of the established procedure as envisaged under [Section 195](#) Cr.P.C. is an incurable defect. In the present case the police having registered the FIR for the offence under [Section 188](#) IPC, being explicitly hit by the aforesaid provision, has rendered the proceedings void-ab-initio.”

17. It is apt to notice that investigations in some of these cases are still underway while other matters have been sent for trial. A large number of these cases are clogging the judicial system, which is already under strain due to huge backlog. It would be expedient and in the interest of justice if the

cases, which have been registered under Section 188 IPC, by the police and not by the authorized officer, are quashed by this Court.

18. The Supreme Court has also passed several directions in the interest of public in cases *inter alia* pertaining to extending the period of limitation during Covid-19 Pandemic in **Re: Cognizance for extension of limitation, (2020) 9 SCC 468.**

19. The three lists of the cases involving Section 188 IPC simpliciter, which are underway in the State of Punjab, State of Haryana and U.T., Chandigarh, are annexed herewith which shall also form part of this order. The lists are as under:-

- (a) List of cases in the State of Punjab is annexed herewith as Annexure-A (18 Pages).
- (b) List of cases in the State of Haryana is annexed herewith as Annexure-B (06 Pages).
- (c) List of cases in the U.T., Chandigarh is annexed as Annexure-C (02 Pages).

20. In view of the above, we deem it appropriate to quash all the FIRs enumerated in Annexure-A to Annexure-C.

List on 24.10.2024.

Interim order to continue.

Photocopy of this order be placed on the files of connected cases.

Registry is directed to forward a copy of this order to all District and Sessions Judges in the State of Punjab, State of Haryana and U.T., Chandigarh, for compliance.

(ANUPINDER SINGH GREWAL)
JUDGE

(LAPITA BANERJI)
JUDGE

01.10.2024
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List of cases in the State of Punjab

Annexure-A

Cases Submitted to trial courts registered against MPs/MLAs Under Section 188, From Period (15.03.2020 to 28.02.2022)

Sr. No	Details of FIR	Registered against MP/MLA (sitting or erstwhile)	Status
SANGRUR			
1.	31/12.02.2022 PS City Sangrur	Vijay Inder Singla EX MLA Constituency Sangrur District Sangrur	Shri Gurkirpal Singh Sekhon CJM Sangrur Next/of hearing 20.12.2024.

Cases Under Investigation registered against General Public Under Section., From (15.03.2020 to 28.02.2022)

Commissioner of Police Amritsar		
Sr.No	Details of FIR	Status
1.	56/22.04.2020 PS Sultanwind	Under Investigation
2.	142/24-08-2020 PS Ranjit Avenue	Under Investigation
3.	175/24-09-2020 PS Ranjit Avenue	Under Investigation
4.	118/01-05-2020 PS B-Division	Under Investigation
5.	314/14-11-2020 PS B-Division	Under Investigation
6.	67/5.5.21 PS E-Division	Under Investigation
7.	76/27.5.21 PS E-Division	Under Investigation
Commissioner of Police Jalandhar		
8.	35/02.05.2020 PS DIV-04	Under Investigation
9.	40/13.05.2020 DIV-04	Under Investigation
10.	45/15.05.2020 DIV-04	Under Investigation
11.	29/19.04.2021 DIV-04	Under Investigation
12.	34/02.05.2021 DIV-04	Under Investigation
13.	36/07.05.2021 DIV-04	Under Investigation
14.	58/29.06.2021 DIV-04	Under Investigation
15.	92/22.06.2021 PS DIV NO 7	Under Investigation
16.	94/27.06.2021 PS DIV NO 7	Under Investigation
17.	08/20.01.2022 DIV-04	Under Investigation
18.	32/15.02.22	Under Investigation
19.	21/10.2022 PS DIV NO 7	Under Investigation
Commissioner of Police Ludhiana		
20.	245/26.07.2020 PS Division 8	Under Investigation
21.	127/13.04.2020 PS Haibowal	Under Investigation
22.	69/17.05.2020 PS Jodhewal	Under Investigation
23.	60/30.04.2021 PS Division 7	Under Investigation
24.	112/04.05.2021 PS Model Town	Under Investigation
25.	102/25.04.2021 PS Haibowal	Under Investigation
26.	135/13.05.2021 PS Haibowal	Under Investigation
27.	146/17.05.2021 PS Haibowal	Under Investigation
28.	117/24.04.2021 PS Salem Tabri	Under Investigation
29.	143/19.05.2021 PS Salem Tabri	Under Investigation
30.	34/21.04.2021 PS Daba	Under Investigation
31.	40/25.04.2021 PS Daba	Under Investigation
32.	41/26.04.2021 PS Daba	Under Investigation

33.	26/10.02.2022 PS Daresi	Under Investigation
Amritsar (Rural)		
34.	54/08-04-2020 PS Ajnala	Under Investigation
35.	54/26-03-2020 PS Jandiala	Under Investigation
36.	67/16-04-2020 PS Ajnala	Under Investigation
37.	85/03-05-2020 PS SAI MANDIR Ajnala	Under Investigation
38.	57/02-4-2020 PS Lopoke	Under Investigation
39.	93/07-5-2020 PS Lopoke	Under Investigation
40.	122/13-08-2020 PS Gharinda	Under Investigation
41.	41/2-4-2020 PS Majitha	Under Investigation
42.	32/7-02-2021 PS Ajnala	Under Investigation
43.	34/9-02-2021 PS Ajnala	Under Investigation
44.	36/10-02-2021 PS Ajnala	Under Investigation
45.	37/11-02-2021 PS Ajnala	Under Investigation
46.	38/11-02-2021 PS Ajnala	Under Investigation
47.	39/11-02-2021 PS Ajnala	Under Investigation
48.	40/11-02-2021 PS Ajnala	Under Investigation
49.	41/11-02-2021 PS Ajnala	Under Investigation
50.	42/11-02-2021 PS Ajnala	Under Investigation
51.	43/11-02-2021 PS Ajnala	Under Investigation
52.	44/11-02-2021 PS Ajnala	Under Investigation
53.	45/12-02-2021 PS Ajnala	Under Investigation
54.	46/12-02-2021 PS Ajnala	Under Investigation
55.	54/26-04-2021 PS Tarsikka	Under Investigation
56.	129/24-04-2021 PS Ajnala	Under Investigation
57.	131/25-04-2021 PS Ajnala	Under Investigation
58.	132/25-04-2021 PS Ajnala	Under Investigation
59.	143/29-04-2021 PS Ajnala	Under Investigation
60.	155/02-05-2021 PS Ajnala	Under Investigation
61.	156/02-05-2021 PS Ajnala	Under Investigation
62.	173/16-05-2021 PS Ajnala	Under Investigation
63.	174/18-05-2021 PS Ajnala	Under Investigation
64.	176/19-05-2021 PS Ajnala	Under Investigation
65.	180/22-05-2021 PS Ajnala	Under Investigation
66.	194/28-05-2021 PS Ajnala	Under Investigation
67.	195/28-05-2021 PS Ajnala	Under Investigation
68.	203/05-06-2021 PS Ajnala	Under Investigation
69.	35/27-04-2021 PS Ramdas	Under Investigation
70.	05/09.1.2021 PS LOPOKE	Under Investigation
71.	08/11.01.2021 PS LOPOKE	Under Investigation
72.	67/28-04-2021 PS Majitha	Under Investigation
73.	76/01-05-2021 PS Majitha	Under Investigation
74.	79/02-05-2021 PS Majitha	Under Investigation
75.	101/28-05-2021 PS Majitha	Under Investigation
76.	102/28-05-2021 PS Majitha	Under Investigation
77.	101/17-04-21 PS Jandiala	Under Investigation
78.	107/ 21-04-2021 PS Jandiala	Under Investigation
79.	109/ 22-04-21 PS Jandiala	Under Investigation
80.	113/24-04-2021 PS Jandiala	Under Investigation
81.	114/24-04-2021 : PS Jandiala	Under Investigation
82.	115/25-04-21 : PS Jandiala	Under Investigation
83.	117/26.04.21 PS Jandiala	Under Investigation
84.	118/26.04.21 PS Jandiala	Under Investigation
85.	119/28-04-2020 PS Jandiala	Under Investigation

86.	121/29-4-21 PS Jandiala	Under Investigation
87.	125/30-04-2021 PS Jandiala	Under Investigation
88.	126/30-04-2021PS Jandiala	Under Investigation
89.	128/01-05-21 PS Jandiala	Under Investigation
90.	129/01-05-21 PS Jandiala	Under Investigation
91.	132/02-05-21 PS Jandiala	Under Investigation
92.	133/03-05-21 PS Jandiala	Under Investigation
93.	152/18-05-2021 PS Jandiala	Under Investigation
94.	165/24-05-21 PS Jandiala	Under Investigation
Taran Tarn		
95.	84/30.03.2020 PS Jhabal	Under Investigation
96.	272/19.06.2020 PS Jhabal	Under Investigation
97.	227/26.07.2020 PS Sarhali	Under Investigation
98.	123/15.05.2021 PS City	Under Investigation
99.	170/04.07.2021 PS City	Under Investigation
100.	40/24.04.2021 PS Jhabal	Under Investigation
101.	51/26.04.2021 PS Sadar	Under Investigation
Patiala		
102.	64/24-03-20 PS Patran	Under Investigation
103.	67/24-03-20 PS Patran	Under Investigation
104.	85/03-04-20 PS Patran	Under Investigation
105.	87/04-04-20 PS Patran	Under Investigation
106.	100/09-04-20 PS Patran	Under Investigation
107.	113/24-04-20 PS Patran	Under Investigation
108.	232/19-07-20 PS Patran	Under Investigation
109.	264/10-08-20 PS Patran	Under Investigation
110.	275/21-08-20 PS Patran	Under Investigation
111.	129/03.05.21 PS Tripuri	Under Investigation
112.	130/03.05.21 PS Tripuri	Under Investigation
113.	136/05.05.21 PS Tripuri	Under Investigation
114.	56/19.05.2021 PS Bhadson	Under Investigation
115.	88/4.5.2021 PS Kotwali Nabha	Under Investigation
116.	94/6.5.2021 PS Kotwali Nabha	Under Investigation
117.	101/11.5.2021 PS Kotwali Nabha	Under Investigation
118.	25/24-3-21 PS Banur	Under Investigation
119.	32/8-4-21 PS Banur	Under Investigation
120.	35/18-4-21 PS Banur	Under Investigation
121.	40/21-4-21 PS Banur	Under Investigation
122.	42/22-4-21 PS Banur	Under Investigation
123.	51/6-5-21 PS Banur	Under Investigation
124.	65/24-5-21 PS Banur	Under Investigation
125.	114/18-04-21 PS Patran	Under Investigation
126.	119/20-04-21 PS Patran	Under Investigation
127.	121/20-04-21 PS Patran	Under Investigation
128.	125/21-04-21 PS Patran	Under Investigation
129.	129/22-04-21 PS Patran	Under Investigation
130.	148/27-04-21 PS Patran	Under Investigation
131.	150/28-04-21 PS Patran	Under Investigation
132.	167/01-05-21 PS Patran	Under Investigation
133.	173/03-05-21 PS Patran	Under Investigation
134.	185/06-05-21 PS Patran	Under Investigation
135.	191/07-05-21 PS Patran	Under Investigation
136.	193/08-05-21 PS Patran	Under Investigation
137.	195/09-05-21 PS Patran	Under Investigation

138.	205/13.05.21 PS Patran	Under Investigation
139.	213/16.05.21 PS Patran	Under Investigation
140.	215/18.05.21 PS Patran	Under Investigation
141.	227/23.05.21 PS Patran	Under Investigation
142.	229/24.05.21 PS Patran	Under Investigation
143.	260/15.06.21 PS Patran	Under Investigation
144.	268/20-06-2021 PS Patran	Under Investigation
Barnala		
145.	528/23-11-2022 PS City 2 Barnala	Under Investigation
SAS Nagar		
146.	294/20.7.2020 PS Zirakpur	Under Investigation
147.	36 /23.03.2020 PS Phase-8	Under Investigation
148.	43 /24.04.2020	Under Investigation
149.	70/21-07-20 PS Phase-8	Under Investigation
150.	125/05.04.2020 PS Sohana	Under Investigation
151.	365/30.10.2020 PS Sohana	Under Investigation
152.	379/14.11.2020 PS Sohana	Under Investigation
153.	396/06.12.2020 PS Sohana	Under Investigation
154.	398/06.12.2020 PS Sohana	Under Investigation
155.	402/08.12.2020 PS Sohana	Under Investigation
156.	57/23.03.2020 PS Mataur	Under Investigation
157.	64/26.03.2020 PS Mataur	Under Investigation
158.	65/31.03.2020 PS Mataur	Under Investigation
159.	66/05.04.2020 PS Mataur	Under Investigation
160.	67/05.04.2020 PS Mataur	Under Investigation
161.	68/05.04.2020 PS Mataur	Under Investigation
162.	72/16.04.2020 PS Mataur	Under Investigation
163.	75/01.05.2020 PS Mataur	Under Investigation
164.	137/03.09.2020 PS Mataur	Under Investigation
165.	201/14.11.2020 PS Mataur	Under Investigation
166.	216/06.12.2020 PS Mataur	Under Investigation
167.	217/06.12.2020 PS Mataur	Under Investigation
168.	218/06.12.2020 PS Mataur	Under Investigation
169.	219/06.12.2020 PS Mataur	Under Investigation
170.	220/06.12.2020 PS Mataur	Under Investigation
171.	221/06.12.2020 PS Mataur	Under Investigation
172.	222/06.12.2020 PS Mataur	Under Investigation
173.	223/07.12.2020 PS Mataur	Under Investigation
174.	224/07.12.2020 PS Mataur	Under Investigation
175.	225/07.12.2020 PS Mataur	Under Investigation
176.	92 / 06-12-2020 PS Naya Gaon	Under Investigation (permission u/s 195 Cr.P.C. is pending)
177.	93 / 06-12-2020 PS Naya Gaon	Under Investigation (permission u/s 195 Cr.P.C. is pending)
178.	185/2-11-2020 PS Phase-1	Under Investigation
179.	201/15-11-2020 PS Phase-1	Under Investigation
180.	220/6-12-2020 PS Phase-1	Under Investigation
181.	89/17.04.2021 PS SADAR Kharar	Under Investigation
182.	291/18.5.2021 PS ZKP	Under Investigation
183.	36/25-03-21 PS Phase-8	Under Investigation
184.	48/30-03-21 PS Phase-8	Under Investigation
185.	61/30-04-21 PS Phase-8	Under Investigation

186.	64/03-05-21 PS Phase-8	Under Investigation
187.	74/10-05-21 PS Phase-8	Under Investigation
188.	78/13-05-21 PS Phase-8	Under Investigation
189.	101/04-06-21 PS Phase-8	Under Investigation
190.	104/23.03.2021 PS Sohana	Under Investigation
191.	118/04.04.2021 PS Sohana	Under Investigation
192.	139/18.04.2021 PS Sohana	Under Investigation
193.	140/19.04.2021 PS Sohana	Under Investigation
194.	148/21.04.2021 PS Sohana	Under Investigation
195.	149/21.04.2021/ PS Sohana	Under Investigation
196.	150/21.04.2021 PS Sohana	Under Investigation
197.	154/21.04.2021 PS Sohana	Under Investigation
198.	159/23.04.2021 PS Sohana	Under Investigation
199.	164/25.04.2021 PS Sohana	Under Investigation
200.	180/04.05.2021 PS Sohana	Under Investigation
201.	52/21.04.2021 PS Phase-11	Under Investigation
202.	33/21/03/2021 PS Naya Gaon	Under Investigation (permission u/s 195 Cr.P.C. is pending)
203.	34/21/03/2021 PS Naya Gaon	Under Investigation (permission u/s 195 Cr.P.C. is pending)
204.	36/24/03/2021 PS Naya Gaon	Under Investigation (permission u/s 195 Cr.P.C. is pending)
205.	38/24/03/2021 PS Naya Gaon	Under Investigation (permission u/s 195 Cr.P.C. is pending)
206.	39/24/03/2021 PS Naya Gaon	Under Investigation (permission u/s 195 Cr.P.C. is pending)
207.	51/10/04/2021 PS Naya Gaon	Under Investigation (permission u/s 195 Cr.P.C. is pending)
208.	54/21/04/2021 PS Naya Gaon	Under Investigation (permission u/s 195 Cr.P.C. is pending)
209.	55/21/04/2021 PS Naya Gaon	Under Investigation (permission u/s 195 Cr.P.C. is pending)
210.	58/23/04/2021 PS Naya Gaon	Under Investigation (permission u/s 195 Cr.P.C. is pending)
211.	68/03/05/2021 PS Naya Gaon	Under Investigation (permission u/s 195 Cr.P.C. is pending)
212.	69/03/05/2021 PS Naya Gaon	Under Investigation (permission u/s 195 Cr.P.C. is pending)
213.	72/05/05/2021 PS Naya Gaon	Under Investigation (permission u/s 195 Cr.P.C. is pending)
214.	77/14/05/2021 PS Naya Gaon	Under Investigation (permission u/s 195 Cr.P.C. is pending)
215.	79/18/05/2021 PS Naya Gaon	Under Investigation

		(permission u/s 195 Cr.P.C. is pending)
216.	83/26/05/2021 PS Naya Gaon	Under Investigation (permission u/s 195 Cr.P.C. is pending)
217.	92/23/06/2021 PS Naya Gaon	Under Investigation (permission u/s 195 Cr.P.C. is pending)
218.	77/24.03.2021 PS Mataur	Under Investigation
219.	79/25.03.2021 PS Mataur	Under Investigation
220.	80/25.03.2021 PS Mataur	Under Investigation
221.	101/17.04.2021 PS Mataur	Under Investigation
222.	15/8.1.2022 PS ZKP	Under Investigation
223.	4/05-01-22 PS Phase-8	Under Investigation
224.	5/06-01-22 PS Phase-8	Under Investigation
225.	38 DT.01.02.22 PS Derabassi	Under Investigation
226.	02/04.01.2022 PS Mataur	Under Investigation
227.	02/04.01.2022 PS Mataur	Under Investigation
228.	03/04.01.2022 PS Mataur	Under Investigation
229.	05 / 17-01-2022 PS Naya Gaon	Under Investigation (permission u/s 195 Cr.P.C. is pending)
Ferozepur		
230.	28/4-4-2020 PS Makhu	Under Investigation
231.	33/7-4-2020 PS Makhu	Under Investigation
232.	17/03.04.2020 PS Ghall Khurd	Under Investigation
233.	228/ 11-08-20 PS City	Under Investigation
234.	10/3-4-2020 PS ARIFKE	Under Investigation
235.	48/07.04.2020 Sadar	Under Investigation
236.	48/09.04.20 Sadar	Under Investigation
237.	50/28-4-21 Sadar	Under Investigation
238.	51/28-4-21 Sadar	Under Investigation
Faridkot		
239.	103/20-04-2021, PS City	Under Investigation
240.	106/22-04-2021, PS City	Under Investigation
Bathinda		
241.	72/26/04/2020 PS Civil Line	Cancellation 05.02.2024, sent back for Re-investigation 09.03.24
Malerkotla		
242.	62 /02.04.2020 PS. Amargarh	Under Investigation
243.	116/13.06.2020 PS. Sadar Ahmedgarh	Under Investigation
244.	64/03.05.2021 PS. Amargarh	Under Investigation

Cases Submitted to trial courts registered Under Section 188 IPC, against General Public (FROM 15.03.2020 to 28.02.2022)

Commissioner of Police Amritsar		
01.	31/24.03.2020 PS D-Division	Under Trial
02.	32/24.03.2020 PS D-Division	Under Trial
03.	35/09.04.2020 PS D-Division	Under Trial
04.	38/22.04.2020 PS D-Division	Under Trial
05.	73/23.03.2020, PS Gate Hakima	Under Trial
06.	77/24.03.2020, PS Gate Hakima	Under Trial

07.	96/21.04.2020, PS Gate Hakima	Under Trial
08.	100/22.04.2020, PS Gate Hakima	Under Trial
09.	102/22.04.2020, PS Gate Hakima	Under Trial
10.	213/09.08.2020, PS Gate Hakima	Under Trial
11.	222/22.08.2020, PS Gate Hakima	Under Trial
12.	233/05.09.2020, PS Gate Hakima	Under Trial
13.	13/20, PS Islamabad	To Court
14.	168/20, PS Islamabad	TC
15.	169/20, PS Islamabad	TC
16.	175/20, PS Islamabad	TC
17.	176/20, PS Islamabad	TC
18.	181/20, PS Islamabad	TC
19.	85/13.06.20 . PS Sultanwind	TC
20.	105/25-03-2020 PS Sadar	To-Court
21.	154 / 08-09-2020 PS Ranjit Avenue	Under Trial
22.	06/11-02-2020 PS Airport Asr	TC
23.	54/16-04-2020, PS Cantonment	Under Trial
24.	107/09.07.2020, PS Cantonment	Under Trial
25.	58 / 24-03-2020 PS A-Division	Under Trial
26.	77 / 03-04-2020, PS A-Division	Under Trial
27.	81 / 06-04-2020, PS A-Division	Under Trial
28.	128 / 27-04-2020, PS A-Division	Under Trial
29.	133 / 01-05-2020, PS A-Division	Under Trial
30.	141 / 07-05-2020, PS A-Division	Under Trial
31.	309 / 25-12-2020, PS A-Division	Under Trial
32.	82 01-04-2020, PS Maqboolpura	TC
33.	85 / 03-04-2020 PS Maqboolpura	TC
34.	86 / 03-04-2020 PS Maqboolpura	TC
35.	122 21-04-2020, PS Maqboolpura	TC
36.	59 24-03-2020 PS B-Division	TC
37.	128/ 12-05-2020 PS B-Division	TC
38.	205 / 06-8-20 PS B-Division	TC
39.	206 / 07-8-20 PS B-Division	PO
40.	63/18.05.2021 PS D-Division	Under Trial
41.	95,23.04.2021, PS Gate Hakima	Under Trial
42.	96,23.04.2021, PS Gate Hakima	Under Trial
43.	98,24.04.2021, PS Gate Hakima	Under Trial
44.	99,24.04.2021, PS Gate Hakima	Under Trial
45.	148/08.05.2021, PS Islamabad	TC
Commissioner of Police Jalandhar		
46.	109/21.08.20 PS Division No.2	299 CRPC PO
47.	28/05.04.2020	313 CRPC
48.	43/15.05.2020	299 CRPC PO
49.	86/28.07.2020	Appearance
50.	98/18.08.2020	Defence Evidence
51.	53/02.04.2020 PS DIV NO 5	Prosecution Evidence
52.	63/09.04.2020 PS DIV NO 5	Prosecution Evidence
53.	81/19.4.2020 PS DIV NO 5	Prosecution Evidence
54.	85/21.4.2020 PS DIV NO 5	299 CrPC PO
55.	95/23.04.2020 PS DIV NO 5	Prosecution Evidence
56.	131/ 07.5.2020 PS DIV NO 5	Prosecution Evidence
57.	146/08.5.2020 PS DIV NO 5	299 Cr.PC PO
58.	147/09.5.2020 PS DIV NO 5	299 Cr.PC PO
59.	149/09.5.2020 PS DIV NO 5	299 Cr.PC PO

60.	163/11.5.2020 PS DIV NO 5	299 Cr.PC PO
61.	164/ 11.5.2020 PS DIV NO 5	Prosecution Evidence
62.	170/12.5.2020 PS DIV NO 5	299 Cr.PC PO
63.	218/28.07.2020	PO
64.	219/29.07.2020:	TC
65.	223/01.08.2020	TC
66.	224/01.08.2020	PO
67.	296/19.09.20	TC
68.	43 /24-03-20 Div No 6	TC
69.	45 /24-03-20 Div No 6	TC 02.12.23
70.	51 /31-03-20 Div No 6	TC
71.	52 /31-03-20 Div No 6	TC
72.	18/17.03.2021	Appearance
73.	73/22.04.2021 PS DIV NO 5	PO
74.	82/26.04.2021 PS DIV NO 5	299 Cr.PC PO
75.	87/02.05.2021 PS DIV NO 5	299 Cr.PC PO
76.	110/30.05.2021 PS DIV NO 5	PO
77.	82/01.05.2021	TC
78.	83/02.05.2021	PO
79.	100/13.05.21	PO
80.	108/18.05.21	TC
81.	109/19.05.21	PO
82.	11/11.01.22	UT
Commissioner of Police Ludhiana		
83.	97/15.05.20 PS Div no.2	EVIDENCE
84.	101/20.05.20 PS Div no.2	Appearance
85.	114/21.05.20 PS div no.2	EVIDENCE
86.	124/21.05.20, PS div no.2	Appearance
87.	169/17.07.20 PS div no.2	EVIDENCE
88.	62/10.02.20 PS div no.5	EVIDENCE (P O)
89.	116/26.03.20 PS div no 8	EVIDENCE
90.	389/28.10.20 PS div no 8	NOTICE
91.	57/05.04.20 PS Sahnewal	Appearance
92.	64/06.04.20 PS Sahnewal	Appearance
93.	176/19.0520 PS Haibowal	EVIDENCE (P O)
94.	87/20.05.20 PS Dugri	EVIDENCE
95.	74/01.07.20 , PS Dehlon	AWAITING ORDER
96.	99/03.08.21 PS div no 2	NOTICE (P O)
97.	115/25.04.21 PS div no 3	Appearance
98.	211/30.04.21 PS div no 5	Appearance
99.	117/21.04.21 PS div no 8	EVIDENCE
100.	211/07.10.21 PS Sahneawl	Appearance
101.	79/25.04.21 PS Daresi	EVIDENCE (P O)
102.	76/25.04.21 PS Dehlon	ON CHARGE (P O)
103.	220/22.1.22 PS Sadar	Appearance
Amritsar (Rural)		
104.	31/10.4.2020 PS Jhander	Under Trial
105.	34/14.4.2020 PS Jhander	Under Trial
106.	68/11-4-2020 PS Lopoke	Under Trial
107.	48/24-3-2020 PS-Kambo	Under Trial
108.	49/2-4-2020 PS Kambo	Under Trial
109.	50/2-4-2020 PS Kambo	Under Trial
110.	54 /3-4-2020 PS Kambo	Under Trial
111.	62/6-4-2020 PS Kambo	Under Trial

112.	65 /7-4-2020 PS Kambo	Under Trial
113.	68 /9-4-2020 PS Kambo	Under Trial
114.	77/14-4-2020 PS Kambo	Under Trial
115.	82/18-4-2020 PS Kambo	Under Trial
116.	83/19-4-2020 PS Kambo	Under Trial
117.	87 /22-4-2020 PS Kambo	Under Trial
118.	91/28-4-2020 PS Kambo	Under Trial
119.	34/11-04-2020 PS Gharinda	Under Trial
120.	41/24-3-2020 PS Beas	Under Trial
121.	43/24-3-2020 PS Beas	Under Trial
122.	44/24-3-2020 PS Beas	Under Trial
123.	54/2-4-2020 PS Beas	Under Trial
124.	55/2-4-2020 PS Beas	Under Trial
125.	56/2-4-2020 PS Beas	Under Trial
126.	57/2-4-2020 PS Beas	Under Trial
127.	58/2-4-2020 PS Beas	Under Trial
128.	59/3-4-2020 PS Beas	Under Trial
129.	60/3-4-2020 PS Beas	Under Trial
130.	61/3-4-2020 PS Beas	Under Trial
131.	62/3-4-2020 PS Beas	Under Trial
132.	63/3-4-2020 PS Beas	Under Trial
133.	64/3-4-2020 PS Beas	Under Trial
134.	65/3-4-2020 PS Beas	Under Trial
135.	66/4-4-2020 PS Beas	Under Trial
136.	67/4-4-2020 PS Beas	Under Trial
137.	68/4-4-2020 PS Beas	Under Trial
138.	69/4-4-2020 PS Beas	Under Trial
139.	70/4-4-2020 PS Beas	Under Trial
140.	71/5-4-2020 PS Beas	Under Trial
141.	72/6-4-2020 PS Beas	Under Trial
142.	73 /6-4-2020 PS Beas	Under Trial
143.	74/6-4-2020 PS Beas	Under Trial
144.	75/6-4-2020 PS Beas	Under Trial
145.	76/6-4-2020 PS Beas	Under Trial
146.	78/7-4-2020 PS Beas	Under Trial
147.	79/7-4-2020 PS Beas	Under Trial
148.	80/7-4-2020 PS Beas	Under Trial
149.	83/8-4-2020 PS Beas	Under Trial
150.	84/8-4-2020 PS Beas	Under Trial
151.	85/9-4-2020 PS Beas	Under Trial
152.	86/9-4-2020 PS Beas	Under Trial
153.	88/9-4-2020 PS Beas	Under Trial
154.	89/9-4-2020 PS Beas	Under Trial
155.	93/10-4-2020 PS Beas	Under Trial
156.	94/9-4-2020 PS Beas	Under Trial
157.	98/12-4-2020 PS Beas	Under Trial
158.	99/13-4-2020 PS Beas	Under Trial
159.	100/13-4-2020 PS Beas	Under Trial
160.	111/23-4-2020 PS Beas	Under Trial
161.	119/28-4-2020 PS Beas	Under Trial
162.	123/2-5-2020 PS Beas	Under Trial
163.	126/16-5-2020 PS Beas	Under Trial
164.	172/16-6-2020 PS Beas	Under Trial
165.	28/25-03-2020 PS Tarsikka	Under Trial

166.	34/02-04-2020 PS Tarsikka	Under Trial
167.	37/03-04-2020 PS Tarsikka	Under Trial
168.	38/03-04-2020 PS Tarsikka	Under Trial
169.	58/20-4-2020 PS Majitha	Under Trial
170.	67/5-5-2020 PS Majitha	Under Trial
171.	86/3.9.20 : PS- Mattewal	Under Trial
172.	88/4.9.20 : PS- Mattewal	Under Trial
173.	90/8.9.20 : PS- Mattewal	Under Trial
174.	73/7-4-2020 PS Jandiala	Under Trial
175.	83/ 11-04-2020 , PS Jandiala	Under Trial
176.	105/06-05-2020 : , PS Jandiala	Under Trial
177.	40/2.4.2020 PS Chatiwind	Under Trial
178.	32/24.03.2020 PS Chatiwind	Under Trial
179.	46/2.4.2020 PS Chatiwind	Under Trial
180.	33/26-04-2021 PS Ramdas	Under Trial
181.	27/22-04-2021 PS Ramdas	Under Trial
182.	29/23-04-2021 PS Ramdas	Under Trial
183.	109/26-4-2021 PS Beas	Under Trial
184.	113/27-4-2021 PS Beas	Under Trial
185.	116/29-4-2021 PS Beas	Under Trial
186.	117/29-4-2021 PS Beas	Under Trial
187.	123/3-5-2021 PS Beas	Under Trial
188.	146/28-5-2021 PS Beas	Under Trial
189.	38/25.04.2021 PS Mehta	Under Trial
190.	41/29.04.2021 PS Mehta	Under Trial
191.	49/22-04-2021 PS Tarsikka	Under Trial
192.	51/24-04-2021 PS Tarsikka	Under Trial
193.	55/27-04-2021 U/S PS Tarsikka	Under Trial
194.	36/23.4.21 : PS Kathunangal	Under Trial
195.	38/26.4.21 : PS Kathunangal	Under Trial
196.	39/26.4.21 : PS Kathunangal	Under Trial
197.	41/28.4.21 : PS Kathunangal	Under Trial
198.	47/3.5.21 : PS Kathunangal	Under Trial
199.	83/22.04.2021 PS Chatiwind	Under Trial
200.	90/26.04.2021 PS Chatiwind	Under Trial
201.	104/3.05.2021 PS Chatiwind	Under Trial
202.	86/23.04.2021 PS Chatiwind	Under Trial
203.	110/23-04-21 : PS Jandiala	Under Trial
204.	122/29-4-21 PS Jandiala	Under Trial
205.	123/29-4-21 PS Jandiala	Under Trial
206.	124/29-4-21 PS Jandiala	Under Trial
207.	127/30-04-2021 : PS Jandiala	Under Trial
208.	135/04-05-21 PS Jandiala	Under Trial
209.	153/18-05-2021 : PS Jandiala	Under Trial
Batala		
210.	55/24.03.2020 PS Civil Line	Under Trial
211.	56/24.03.2020 PS Civil Line	Under Trial
212.	57/25.03.2020 PS Civil Line	Under Trial
213.	58/25.03.2020 PS Civil Line	Under Trial
214.	59/25.03.2020 PS Civil Line	Under Trial
215.	61/25.03.2020 PS Civil Line	Under Trial
216.	68/28.03.2020 PS Civil Line	Under Trial
217.	86/02.04.2020 PS Civil Line	Under Trial
218.	94/03.04.2020 PS Civil Line	Under Trial

219.	98/03.04.2020 PS Civil Line	Under Trial
220.	122/11.04.2020 PS Civil Line	Under Trial
221.	123/11.04.2020 PS Civil Line	Under Trial
222.	148/18.04.2020 PS Civil Line	Under Trial
223.	165/07.05.2020 PS Civil Line	Under Trial
224.	171/11.05.2020 PS Civil Line	Under Trial
225.	174/16.05.2020 PS Civil Line	Under Trial
226.	184/19.05.2020 PS Civil Line	Under Trial
227.	185/19.05.2020 PS Civil Line	Under Trial
228.	210/29.05.2020 PS Civil Line	Under Trial
229.	228/12.06.2020 PS Civil Line	Under Trial
230.	231/14.06.2020 PS Civil Line	Under Trial
231.	238/18.06.2020 PS Civil Line	Under Trial
232.	250/05.07.2020 PS Civil Line	Under Trial
233.	276/25.07.2020 PS Civil Line	Under Trial
234.	99/04.04.2020 PS Civil Line	Under Trial
235.	131/13.04.2020 PS Civil Line	Under Trial
236.	18 DT26.3.2020 PS Sekhwan	Under Trial
237.	56 DT22.05.2020 PS Sekhwan	Under Trial
238.	19/03-04-2020 PS Fatehgrah Churrian	Under Trial
239.	20/03-04-2020 PS Fatehgrah Churrian	Under Trial
240.	21/07-04-2020 PS Fatehgrah Churrian	Under Trial
241.	22/11-04-2020 PS Fatehgrah Churrian	Under Trial
242.	23/11-04-2020 PS Fatehgrah Churrian	Under Trial
243.	24/11-04-2020 PS Fatehgrah Churrian	Under Trial
244.	25/11-04-2020 PS Fatehgrah Churrian	Under Trial
245.	30/04-05-2020 PS Fatehgrah Churrian	Under Trial
246.	31/04-05-2020 PS Fatehgrah Churrian	Under Trial
247.	32/04-05-2020 PS Fatehgrah Churrian	Under Trial
248.	33/04-05-2020 PS Fatehgrah Churrian	Under Trial
249.	34/05-05-2020 PS Fatehgrah Churrian	Under Trial
250.	35/07-05-2020 PS Fatehgrah Churrian	Under Trial
251.	36/08-05-2020 PS Fatehgrah Churrian	Under Trial
252.	43/21-05-2020 PS Fatehgrah Churrian	Under Trial
253.	53/12-06-2020 PS Fatehgrah Churrian	Under Trial
254.	54/13-06-2020 PS Fatehgrah Churrian	Under Trial
255.	57/14-06-2020 PS Fatehgrah Churrian	Under Trial
256.	64/04-07-2020 PS Fatehgrah Churrian	Under Trial
257.	69/13-07-2020 PS Fatehgrah Churrian	Under Trial
258.	71/14-07-2020 PS Fatehgrah Churrian	Under Trial
259.	72/15-07-2020 PS Fatehgrah Churrian	Under Trial
260.	74/16-07-2020 PS Fatehgrah Churrian	Under Trial
261.	75/18-07-2020 PS Fatehgrah Churrian	Under Trial
262.	20/30.03.2020 PS Qila Lal Singh	Under Trial
263.	87/15.07.2020 PS Qila Lal Singh	Under Trial
264.	143/ 15-07-2020 PS Shri Hargobind Pur	Under Trial
265.	147/ 16-07-2020 PS Shri Hargobind Pur	Under Trial
266.	149/ 17-07-2020 PS Shri Hargobind Pur	Under Trial
267.	150/ 17-07- PS Shri Hargobind Pur	Under Trial
268.	151/ 18-07-2020 PS Shri Hargobind Pur	Under Trial
269.	156/ 26-07-2020 PS Shri Hargobind Pur	Under Trial
270.	41/ 18-4-2020 , PS Ghuman	Under Trial
271.	89/ 22-05-2020 , PS Ghuman	Under Trial
272.	112/12 -6-2020 , PS Ghuman	Under Trial

273.	38 Dt: 16-05-2020 PS Rangar Nangal	Under Trial
274.	15/02-04-2020 PS Qadian	Under Trial
275.	19/05-04-2020 PS Qadian	Under Trial
276.	28/03-05-2020 PS Qadian	Under Trial
277.	38/20-05-2020 PS Qadian	Under Trial
278.	78/ 27-05-2020 PS Dera Baba Nanak	Under Trial
279.	96/ 4-7-2020 PS Dera Baba Nanak	Under Trial
280.	71 /20-05-2020 PS Sadar	Under Trial
281.	53/25-03-2020 PS City	Under Trial
282.	61/ 1-04-2020 PS City	Under Trial
283.	62/2-04-2020 PS City	Under Trial
284.	63/2-04-2020 PS City	Under Trial
285.	66/3-04-2020 PS City	Under Trial
286.	69/4-04-2020 PS City	Under Trial
287.	70/4-04-2020 PS City	Under Trial
288.	71/6-04-2020 PS City	Under Trial
289.	74/8-04-2020 PS City	Under Trial
290.	75/I 8-04-2020 PS Cit	Under Trial
291.	77/8-04-2020 PS City	Under Trial
292.	88/11-04-2020 PS City	Under Trial
293.	102/24-04-2020 PS City	Under Trial
294.	123/20-05-2020 PS City	Under Trial
295.	130/21-05-2020 PS City	Under Trial
296.	132/23-05-2020 PS City	Under Trial
297.	145/12-06-2020 PS City	Under Trial
298.	188/21-7-2020 PS City	Under Trial
299.	193/24-7-2020 PS City	Under Trial
300.	222/01-09-2020 PS City	Under Trial
301.	225/03-09-2020 PS City	Under Trial
302.	233/18-09-2020 PS City	Under Trial
303.	269/2-12-2020 PS City	Under Trial
304.	31/19-04-2021 PS Fatehgrah Churrian	Under Trial
305.	34/22-04-2021 PS Fatehgrah Churrian	Under Trial
306.	25/20-4-2021 PS Qadian	Under Trial
307.	27/21-4-2021 PS Qadian	Under Trial
308.	28/21-4-2021 PS Qadian	Under Trial
309.	31/23-4-2021 PS Qadian	Under Trial
Taran Tarn		
310.	43/29.03.2020 PS Bhikhiwind	Under Trial
311.	44/29.03.2020 PS Bhikhiwind	Under Trial
312.	127/11.04.2020 PS Goindwal Sahib	Under Trial
313.	130/12.04.2020 PS Goindwal Sahib	Under Trial
314.	164/28.04.2020 PS Goindwal Sahib	Under Trial
315.	29/02.04.2020 PS Harike	Under Trial
316.	31/02.04.2020 PS Harike	Under Trial
317.	34/04.04.2020 PS Harike	Under Trial
318.	37/06.04.2020 PS Harike	Under Trial
319.	48/20.04.2020 PS Harike	Under Trial
320.	49/20.04.2020 PS Harike	Under Trial
321.	50/21.04.2020 PS Harike	Under Trial
322.	59/26.04.2020 PS Harike	Under Trial
323.	69/13.05.2020 PS Harike	Under Trial
324.	21/24.03.2020 PS Kacha Pakka	Under Trial
325.	122/13.07.2020 PS Khemkaran	Under Trial

326.	26/24.04.2021 PS Khemkaran	Under Trial
327.	53/26.04.2021 PS Sadar Tarn Taran	Under Trial
Pathankot		
328.	95/04.05.2020 DIV NO 2	To Court
329.	39/02.04.20 PS Sadar	TC P.O
330.	20/4-4-20 PS NarotJaimal Singh	TC
331.	74/17-4-20 PS. Shahpur Kandi	TC
332.	131/12-6-20 PS. Sujanpur	TC
333.	75/28.05.21 PS Sadar Pathankot	TC
334.	42/8-5-21 PS. Taragarh	TC
335.	62/5-6-21 PS. Taragarh	TC
336.	92/19-5-21 PS. ShahpurKandi	TC
Jalandhar (Rural)		
337.	41/20 PS Bilga	TC
338.	44/20 PS Bilga	TC
339.	83/20 PS Kartarpur	Prosecution Evidence
340.	35/20 PS Nurmehal	(Appearance)
341.	119/20 PS Nurmehal	(Appearance)
342.	338/20 PS Phillaur	Prosecution Evidence
Ludhiana (Rural)		
343.	26/06.04.2020 PS SADAR RAIKOT	under Trial
344.	29/13.04.2020 PS SADAR RAIKOT	under Trial
345.	127/14.08.2020 PS Dakha	under Trial
346.	137/28.08.2020 PS Dakha	under Trial
347.	26/06.04.2020 PS SADAR RAIKOT	under Trial
348.	69/26.04.21 PS Dakha	under Trial
Khanna		
349.	68/15.07.2020 PS Doraha	Under Trial
350.	128/30.10.2020 PS Doraha	Under Trial
351.	50/23.04.2021 PS City Khanna	Under Trial
352.	64/28.04.2021 PS City Khanna	Under Trial
353.	25/15.02.2021 PS Doraha	Under Trial
SBS Nagar		
354.	28/07.04.20 PS Sadar NSR	Under Trial
Patiala		
355.	47/2.4.2020 PS KotwaliNabha	Under Trial
356.	84/21-7-2020 PS Banur	Under Trial
357.	85/22-7-2020 PS Banur	Under Trial
358.	73/09-04-2020 PS Anaj Mandi Patiala	Under Trial
359.	143/03-9-2020 PS Urban Estate Patiala	Under Trial
360.	160/21.07.2020 PS Sadar Nabha	Under Trial
361.	96/03.04.2020 PS Civil Lines Patiala	Under Trial
362.	67 /22-03 -2020 PS City Rajpura	Under Trial
363.	77/ 02-04-2020 PS City Rajpura	Under Trial
364.	78/03-04-2020 PS City Rajpura	Under Trial
365.	81/03-04-2020 PS City Rajpura	Under Trial
366.	85/04-04-2020 PS City Rajpura	Under Trial
367.	90/07-04-2020 PS City Rajpura	Under Trial
368.	119/16-05-2020 PS City Rajpura	Under Trial
369.	171/10-08-2020 PS City Rajpura	Under Trial
370.	182/25-08-2020 PS City Rajpura	Under Trial
371.	194/28-08-2020 PS City Rajpura	Under Trial
372.	197/29-08-2020 PS City Rajpura	Under Trial
373.	198/29-08-2020 PS City Rajpura	Under Trial

374.	203/30-08-2020 PS City Rajpura	Under Trial
375.	206/31-08-2020 PS City Rajpura	Under Trial
376.	211/03-09-2020 PS City Rajpura	Under Trial
377.	216/07-09-2020 PS City Rajpura	Under Trial
378.	36/4-4-2020 PS Sadar Rajpura	Under Trial
379.	38/ 5-4-2020 PS Sadar Rajpura	Under Trial
380.	48/4-5-2020 PS Sadar Rajpura	Under Trial
381.	38/2-4-20 PS Banur	Under Trial
382.	45 /03.04.2020 PS Sadar Samana	Under Trial
383.	47/ 03.04.2020 PS Sadar Samana	Under Trial
384.	161/19.07.2020 PS Sadar Samana	Under Trial
385.	215/12.08.2020 PS Sadar Samana	Under Trial
386.	220/13.08.2020 PS Sadar Samana	Under Trial
387.	236/26.08.2020 PS Sadar Samana	Under Trial
388.	238/27.08.2020 PS Sadar Samana	Under Trial
389.	61/05.04.2020 PS Ghagga	Under Trial
390.	67/14.04.2020 PS Ghagga	Under Trial
391.	107/17.07.2020 PS Ghagga	Under Trial
392.	112/19.07.2020 PS Ghagga	Under Trial
393.	130/10.08.2020 PS Ghagga	Under Trial
394.	140/16.08.2020 PS Ghagga	Under Trial
395.	143/20.08.2020 PS Ghagga	Under Trial
396.	165/09.09.2020 PS Ghagga	Under Trial
397.	149/26.08.2020 PS Ghagga	Under Trial
398.	69/24-03-20 PS Patran	Under Trial
399.	91/05-04-20 PS Patran	Under Trial
400.	96/07-04-20 PS Patran	Under Trial
401.	130/13-05-20 PS Patran	Under Trial
402.	225/15-07-20 PS Patran	Under Trial
403.	121/20.4.2021 PS Civil Lines Patiala	Under Trial
404.	64/09-04-2021 AnajMandi Patiala	Under Trial
405.	112/02-05-2021 PS Anaja Mandi Patiala	Under Trial
406.	111/26.04.21 PS Tripuri	Under Trial
407.	116/28.04.21 PS Tripuri	Under Trial
408.	118/29.04.21 PS Tripuri	Under Trial
409.	81/02-05-2021 PS Urban Estate Patiala	Under Trial
410.	105 /28.04.2021 PS Sadar Nabha	Under Trial
411.	41/29.04.2021 PS Bhadson	Under Trial
412.	85/23-04-2021 PS City Rajpura	Under Trial
413.	88/25-04-2021 PS City Rajpura	Under Trial
414.	94/30-04-2021 PS City Rajpura	Under Trial
415.	95 /30-04-2021 PS City Rajpura	Under Trial
416.	98/02-05-2021 PS City Rajpura	Under Trial
417.	103/06-05-2021 PS City Rajpura	Under Trial
418.	59/30-4-21 PS Sadar Rajpura	Under Trial
419.	39/21-4-21 PS Banur	Under Trial
420.	46/27-4-21 PS Banur	Under Trial
421.	47/30-4-21 PS Banur	Under Trial
422.	52/6-5-21 PS Banur	Under Trial
423.	36/11.04.2021 PS Ghagga	Under Trial
424.	67/30.04.2021 PS Ghagga	Under Trial
425.	70/01.05.2021 PS Ghagga	Under Trial
426.	105/05.06.2021 PS Ghagga	Under Trial
427.	124/21-04-21 PS Patran	Under Trial

Sangrur		
428.	123/05-04-2020 PS Sadar Dhuri	Under Trial
429.	142/11-04-2020 PS Sadar Dhuri	Under Trial
430.	145/14-04-2020 PS Sadar Dhuri	Under Trial
431.	72/01-04-2020 PS City-1 Sangrur	Under Trial
432.	84/30-03-2020 PS City Sunam	Under Trial
433.	35/25-03-2020 PS Cheema	Under Trial
434.	51/26-03-2020 PS Dirba	Under Trial
435.	29/01-04-2020 PS Chhajli	Under Trial
436.	35/04-04-2020 PS Chhajli	Under Trial
437.	38/03-04-2020 PS Chhajli	Under Trial
438.	85/30-04-2021 PS City Sunam	Under Trial
439.	31/23-04-2021 PS Khanouri	Under Trial
440.	31/12-02-2022 PS City Sangrur	Under Trial
441.	07/13-01-2022 PS City-1 Sangrur	Under Trial
442.	25/13-02-2022 PS City-1 Sangrur	Under Trial
Barnala		
443.	175/25-03-2020 PS City1	To Court
444.	201/03-04-2020, PS City1	To Court
445.	215/11-04-2020, PS City1	To Court
446.	216/12-04-2020, PS City1	To Court
447.	217/12-04-2020, PS City1	To Court
448.	228/16-04-2020, PS City1	To Court
449.	237/22-04-2020, PS City1	To Court
450.	245/26-04-2020, PS City1	To Court
451.	248/30-04-2020, PS City1	To Court
452.	253/02-05-2020, PS City1	To Court
453.	264/10-05-2020, PS City1	To Court
454.	265/10-05-2020, PS City1	To Court
455.	272/13-05-2020, PS City1	To Court
456.	318/20-06-2020, PS City1	To Court
457.	194/31-03-2020, PS City2	To Court
458.	206/04-04-2020, PS City2	To Court
459.	230/16-04-2020, PS City2	To Court
460.	276/13-05-2020, PS City2	To Court
461.	44/25-03-2020, PS Dhanaula	To Court
462.	64/22-05-2020, PS Dhanaula	To Court
463.	41/06-04-2020, PS Rureke Kalan	To Court
464.	221/06-04-2021,, PS City1 Barnala	To Court
465.	80/13-06-2021 PS Barnala	To Court
466.	15/19-01-2022 PS Rure Ke Kalan	To Court
Rupnagar		
467.	87/17-06-2020 PS APS	Under Trial
468.	125/11-08-2020 PS APS	Under Trial
469.	126/13-08-2020 PS APS	Under Trial
470.	185/10-12-2020 PS APS	Under Trial
471.	26/25-03-2020 PS SADAR	Under Trial
472.	30/02-04-2020 PS SADAR	Under Trial
473.	85/13-06-2020 PS SADAR	Under Trial
474.	129/22-08-2020 PS SADAR	Under Trial
475.	130/23-08-2020 PS SADAR	Under Trial
476.	140/30-08-2020 PS SADAR	Under Trial
477.	153/08-09-2020 PS SADAR	Under Trial
478.	97 /10.04.2020 PS CITY	Under Trial

479.	32/21-03-2021 PS APS	Under Trial
480.	52/23-04-2021 PS APS	Under Trial
481.	56/22.4.2021 PS City Morinda	Under Trial
SAS Nagar		
482.	128/11.04.20 PS Derabassi	Charge
483.	88/2.4.2020 PS Zirakpur	Appearance
484.	104/3.4.2020 PS Zirakpur	Appearance
485.	127/6.4.2020 PS Zirakpur	Prosecution Evidence
486.	133 /7.4.2020 PS Zirakpur	Appearance
487.	137/9.4.2020 PS Zirakpur	To Court
488.	169/15.4.2020 PS Zirakpur	To Court
489.	220/22.4.2020 PS Zirakpur	To Court
490.	229/2.5.2020 PS Zirakpur	Appearance
491.	291/18.7.2020 PS Zirakpur	Appearance
492.	468/9.12.2020 PS Zirakpur	To Court
493.	55/31-03-2020 PS Dhakoli	To Court
494.	59/03-04-2020 PS Dhakoli	To Court
495.	65/03-04-2020 PS Dhakoli	To Court
496.	75/04-04-2020 PS Dhakoli	To Court
497.	76/04-04-2020 PS Dhakoli	To Court
498.	100/17-04-2020 PS Dhakoli	To Court
499.	106/19-04-2020 PS Dhakoli	To Court
500.	187/14-12-2020 PS Dhakoli	To Court
501.	FIR 49/12.04.2020 PS BALONGI	P.O 299 CRPC
502.	95/24-03-2020 PS CITY Kharar	Appearance
503.	107/01-04-2020 PS CITY Kharar	P.O 299 CRPC
504.	108/01-04-2020 PS CITY Kharar	Appearance
505.	FIR 93/13.06.2020 PS SADAR Kharar	To Court
506.	FIR 34/08.04.2020 PSMLP	Appearance
507.	FIR 36/10.04.2020 PSMLP	Appearance
508.	41/16-04-20 PS Phase-8	To Court
509.	45/24-04-20 PS Phase-8	Appearance
510.	110/02.04.2020 PS Sohana	Appearance
511.	116/03.04.2020 PS Sohana	Appearance
512.	163/24.04.2020 PS Sohana	FURTHER ORDER
513.	167/05.05.2020 PS Sohana	Prosecution Evidence
514.	56/23.03.2020 PS Mataur	To Court
515.	58/23.03.2020 PS Mataur	Appearance
516.	69/05.04.2020 PS Mataur	Appearance
517.	81/27.05.2020 PS Mataur	Prosecution Evidence
518.	39/23-3-2020 PS Phase-1	Prosecution Evidence
519.	191DT 25.4.2021 PS ZKP	Prosecution Evidence
520.	207/29.4. 2021 PS ZKP	To Court
521.	254 /11.5.2021 PS ZKP	Appearance
522.	280/16.5.2021 PS ZKP	To Court
523.	297 /20.5. 2021 PS ZKP	To Court
524.	324/29.5.2021 PS ZKP	To Court
525.	341/6.6.2021 PS ZKP	To Court
526.	353/12.6.2021 PS ZKP	Prosecution Evidence
527.	391/4.7.2021 PS ZKP	Appearance
528.	FIR 64/05.05.2021 PS BALONGI	Appearance
529.	FIR 42/06.04.2021 PSMLP	Appearance
530.	FIR 54/24.04.2021 PSMLP	FURTHER ORDER
531.	55/21-04-21 PS Phase-8	Appearance

532.	45/18-04-21 PS Phase-11	Appearance
533.	163/25.04.2021 PS Sohana	Appearance
534.	65/19.03.2021 PS Mataur	Appearance
535.	120/03-04-2021 PS CITY Kharar	To Court
536.	03 /05/01/2022, PS LALRU	Appearance
537.	4 /4.1.2022 PS ZKP	Prosecution Evidence
538.	6 /5.1.2022 PS ZKP	Prosecution Evidence
539.	FIR 02/05.01.2022 PS SADAR Kharar	To Court
Ferozepur		
540.	237/20-08-20 PS CITY FZR	Under Trial
541.	318/12-12-20 PS CITY FZR	Under Trial
542.	35/1-04-2020 PSKulgari	Under Trial
543.	44/10-04-2020 PSKulgari	Under Trial
544.	56/19-04-2020 PSKulgari	Under Trial
545.	32/03/04/2020 PS Mamdoot	Under Trial
546.	34/06/04/2020 PS Mamdoot	Under Trial
Faridkot		
547.	61/01.04.2020, PS City Kotkapura	Appearance
548.	65/14H04H2020, PS City Kotkapura	Prosecution Evidence
549.	113/05H07H2020, PS City Kotkapura	Prosecution Evidence
550.	239/15H07H2020, PS City Faridkot	Prosecution Evidence
551.	132/23H07H2020, PS City Kotkapura	Prosecution Evidence
552.	171/19H08H2020, PS City Kotkapura	Appearance
553.	324/7H09H2020, PS City Faridkot	Prosecution Evidence
554.	102/19H04H2021, PS City Faridkot	Prosecution Evidence
555.	57/22H04H2021, PS Sadar Faridkot	Awaiting Order from Higher Court
556.	111/24H04H2021, PS City Faridkot	Appearance
557.	114/24H04H2021, PS City Faridkot	Execution of NBW
558.	125/30H04H2021, PS City Faridkot	Prosecution Evidence
559.	31/9H05H2021, PS Sadiq	Appearance
560.	37/18H05H2021, PS Sadiq	Appearance
561.	103/23H05H2021, PS City Kotkapura	Execution of NBW
Bathinda		
562.	64/25/03/2020 PS Canal Colony	UNDER TRIAL
563.	67/01/04/2020 PS Canal Colony	Challan
564.	77/d.14/4/2020 PS Canal Colony	under Trial
565.	150/16/07/2020 PS Canal Colony	under Trial
566.	155/17/07/2020 PS Canal Colony	under Trial
567.	88/17/7/2020 PS City Rampura	To Court
568.	120/24/08/2020 PS City Rampura	To Court
569.	48/16/07/2020 PS Kotfatta	under Trial
570.	49/17/07/2020 PS Kotfatta	under Trial
571.	127/18/7/2020 PS Kotwali	To Court
572.	150/21/08/2020 u/s PS Kotwali	To Court
573.	152/27/08/2020 PS Kotwali	To Court
574.	53/24/03/2020 PS Maur	Under Trial
575.	54/25/03/2020 PS Maur	Under Trial
576.	110/17/07/2020 PS Nehianwala	under Trial
577.	116/19/7/2020 PS Nehianwala	under Trial
578.	50/29/03/2020 PS Raman	under Trial
579.	93/16/07/2020 PS Raman	under Trial
580.	94/18/7/2020 PS Raman	under Trial
581.	143/16/07/2020 PS Sadar Bathinda	under Trial

582.	77/03/04/2020 PS Sangat	TC
583.	57/01/04/2020 PS Nathana	Under Trial
584.	43/22/04/2021 PS Maur	Under Trial
585.	44/22/04/2021 PS Maur	Under Trial
Mansa		
586.	53/12.5.2020 PS Bhikhi	Under Trial
587.	56/03.04.2020 PS Bhikhi	Under Trial
588.	91/04.05.2020 PS Sardulgarh	Under Trial
589.	48/07-04-2020 PS Jhunir	Under Trial
590.	195/14.07.2020 PS Sardulgarh	Under Trial
591.	02/11-01-21 PS City 1 Mansa	Under Trial
Malerkotla		
592.	43/30.03.2020 PS. City-1 Malerkotla	Under trial
593.	70 /01.05.2020 PS. City-1 Malerkotla	Under trial
594.	29 /29.03.2020 PS. Sandaur	Under trial
595.	75/27.04.2020 PS Sadar Ahmedgarh	Under trial (PO)
596.	46/26.04.2021 PS. City-1 Malerkotla	Under trial (PO)
597.	47/26.04.2021 PS. City-1 Malerkotla	Under trial
Sri Mukatsar Sahib		
598.	151/ 13.05.2020 PS City/SMS	Under Trial
599.	236/ 06.07.2020, PS City/SMS	Under Trial
600.	Fir 120/24.06.2020 PS Sadar SMS	Under Trial
601.	193/05.07.2020 PS C MLT	Under Trial
602.	25/ 07-04-2020 PS Lakhewali	Under Trial
603.	71/08.04.2020 Lambi	Under Trial
604.	161/26.06.2020 Lambi	Under Trial
605.	173/05.07.2020 Lambi	Under Trial
606.	174/05.07.2020 Lambi	Under Trial
607.	176/05.07.2020 Lambi	Under Trial
608.	183/10.07.2020 Lambi	Under Trial
609.	192/14.07.20 Lambi	Under Trial
610.	66/12.4.20 PS GDB	Under Trial
611.	56/ 31.03.2020 PS Kotbhai	Under Trial
612.	58/ 04.04.20 PS Kotbhai	Under Trial
613.	66/ 18.04.20 PS Kotbhai	Under Trial
614.	118/ 02.05.21 PS City SMS	Under Trial

List of cases in the State of Haryana

Annexure-B

Detail of Under-Trial cases registered u/s 188 IPC only

S.No	District	FIR No./Date/Police Station	Status
1	Hisar	182/09.04.2020 PS BARWALA	Under Trial
2	Hisar	324/10.05.2021 PS HISAR SADAR	Under Trial
3	Hisar	251/10.05.2021 PS HTM HISAR	Under Trial
4	Fatehabad	137/26.03.2020 PS City Tohana	Under Trial
5	Fatehabad	141/28.03.2020 PS City Tohana	Under Trial
6	Fatehabad	157/13.04.2020 PS City Tohana	Under Trial
7	Sirsa	163/15.06.2020 PS C.L. Sirsa	Under Trial
8	Sirsa	282/19.08.2020 PS Sadar Sirsa	Under Trial
9	Sirsa	257/09.06.2020 PS Rania	Under Trial
10	Sirsa	79/11.04.2020 PS N.S Chota	Under Trial
11	Kurukshetra	172/25.03.2020 PS PEHOWA	Under Trial
12	Kurukshetra	175/25.03.2020 PS PEHOWA	Under Trial
13	Kurukshetra	178/27.03.2020 PS PEHOWA	Under Trial
14	Karnal	155/25-03-2020 PS SEC-32-33	Under Trial
15	Karnal	156/25-03-2020 PS SEC-32-33	Under Trial
16	Karnal	159/28-03-2020 PS SEC-32-33	Under Trial
17	Karnal	160/31-03-2020 SEC-32-33	Under Trial
18	Karnal	211/03-04-2020 PS CITY KNL	Under Trial
19	Karnal	212/03-04-2020 CITY KNL	Under Trial
20	Karnal	163/04-04-2020 PS SEC-32-33	Under Trial
21	Karnal	167/07-04-2020 PS SEC-32-33	Under Trial
22	Karnal	104/08-04-2020 PS MADHUBAN	Under Trial
23	Karnal	236/23-04-2020 PS CITY KNL	Under Trial
24	Karnal	253/05-05-2020 PS CITY KNL	Under Trial
25	Karnal	258/07-05-2020 PS CITY KNL	Under Trial

CWP-PIL-29-2021 (O&M) and other connected cases**- 2 -**

26	Karnal	261/09-05-2020 PS CITY KNL	Under Trial
27	Karnal	321/08-06-2020 PS CITY KNL	Under Trial
28	Karnal	202/26-06-2020 PS TARAORI	Under Trial
29	Karnal	420/22-05-2021 PS SADAR	Under Trial
30	Nuh	104/12.05.2021 PS CITY NUH	Under Trial
31	Nuh	154/23.03.2020 PS SADAR NUH	Under Trial
32	Nuh	202/05.08.2020 PS CITY NUH	Under Trial
33	Nuh	99/08.05.2021 PS CITY NUH	Under Trial
34	Nuh	44/11.04.2020 PS CITY TAURU	Under Trial
35	Nuh	98/07.05.2021 PS CITY NUH	Under Trial
36	Nuh	68/08.05.2021 PS ROJKA MEO	Under Trial
37	Nuh	64/13.05.2021 PS CITY TAURU	Under Trial
38	Nuh	231/03.07.2020 PS PUNHANA	Under Trial
39	Nuh	155/23.03.2020 PS SADAR NUH	Under Trial
40	Nuh	101/10.05.2021 PS CITY NUH	Under Trial
41	Nuh	172/27.04.2022 PS PUNHANA	Under Trial
42	Nuh	174/27.04.2022 PS PUNHANA	Under Trial
43	Nuh	102/11.05.2021 PS CITY NUH	Under Trial
44	Hansi	108/24.03.2020 PS NND	Under Trial
45	Hansi	109/24.03.2020 PS NND	Under Trial
46	Hansi	196/25.03.2020 PS City	Under Trial
47	Hansi	75/25.03.2020 PS Sadar	Under Trial
48	Hansi	78/26.03.2020 PS Sadar	Under Trial
49	Hansi	265/07.05.2020 PS City	Under Trial
50	Ambala	122/16.04.2020 P.S Mullana	Under Trial
51	Ambala	276/30.09.2020 P.S Mullana	Under Trial
52	Ambala	553/22.05.2020 PS A/CITY	Under Trial
53	Ambala	111/07.04.2020 PS Naraingarh	Under Trial
54	Ambala	112/07.04.2020 PS Naraingarh	Under Trial

CWP-PIL-29-2021 (O&M) and other connected cases**- 3 -**

55	Ambala	104/07.04.2020 PS Barara	Under Trial
56	Ambala	163/19.07.2020 PS Shahzadpur	Under Trial
57	Narnaul	183/01.04.2020 PS City NNI	Under Trial
58	Narnaul	185/01.04.2020 PS City NNI	Under Trial
59	Narnaul	187/02.04.2020 PS City NNI	Under Trial
60	Narnaul	206/15.04.2020 PS City NNI	Under Trial
61	Narnaul	207/15.04.2020 PS City NNI	Under Trial
62	Narnaul	211/16.04.2020 PS City NNI	Under Trial
63	Narnaul	212/16.04.2020 PS City NNI	Under Trial
64	Narnaul	215/16.04.2020 PS City NNI	Under Trial
65	Narnaul	218/18.04.2020 PS City NNI	Under Trial
66	Narnaul	219/18.04.2020 PS City NNI	Under Trial
67	Narnaul	221/21.04.2020 PS City NNI	Under Trial
68	Narnaul	231/29.04.2020 PS City NNI	Under Trial
69	Narnaul	232/29.04.2020 PS City NNI	Under Trial
70	Narnaul	244/05.05.2020 PS City NNI	Under Trial
71	Narnaul	245/05.05.2020 PS City NNI	Under Trial
72	Narnaul	248/05.05.2020 PS City NNI	Under Trial
73	Narnaul	249/05.05.2020 PS City NNI	Under Trial
74	Narnaul	250/05.05.2020 PS City NNI	Under Trial
75	Narnaul	252/05.05.2020 PS City NNI	Under Trial
76	Narnaul	259/07.05.2020 PS City NNI	Under Trial
77	Narnaul	271/18.05.2020 PS City NNI	Under Trial
78	Narnaul	273/18.05.2020 PS City NNI	Under Trial
79	Narnaul	274/18.05.2020 PS City NNI	Under Trial
80	Narnaul	285/22.05.2020 PS City NNI	Under Trial
81	Narnaul	286/22.05.2020 PS City NNI	Under Trial
82	Narnaul	301/26.05.2020 PS City NNI	Under Trial
83	Narnaul	302/26.05.2020 PS City NNI	Under Trial

CWP-PIL-29-2021 (O&M) and other connected cases**- 4 -**

84	Narnaul	158/29.04.2020 PS Kanina	Under Trial
85	Narnaul	196/23.04.2020 PS M.Garh	Under Trial
86	Narnaul	207/01.05.2020 PS M.Garh	Under Trial
87	Narnaul	159/31.05.2020 PS N.Ch	Under Trial
88	Narnaul	327/26.04.2021 PS City Nnl	Under Trial
89	Narnaul	336/29.04.2021 PS City Nnl	Under Trial
90	Narnaul	350/04.05.2021 PS City Nnl	Under Trial
91	Narnaul	356/06.05.2021 PS City Nnl	Under Trial
92	Narnaul	357/06.05.2021 PS City Nnl	Under Trial
93	Narnaul	358/07.05.2021 PS City Nnl	Under Trial
94	Narnaul	360/07.05.2021 PS City Nnl	Under Trial
95	Narnaul	368/11.05.2021 PS City Nnl	Under Trial
96	Narnaul	369/11.05.2021 PS City Nnl	Under Trial
97	Yamunanagar	128/2020 PS Chhachhrauli	Under Trial
98	Gurugram	138/02.04.2020 PS Sec-29, GGM	Under Trial
99	Guru ram	140/03.04.2020 PS Sec-29, GGM	Under Trial
100	Gurugram	123/04.04.2020 PS SEC-40, GGM	Under Trial
101	Gurugram	125/04.04.2020 PS SEC-40, GGM	Under Trial
102	Gurugram	126/04.05.2020 PS SEC-40, GGM	Under Trial
103	Gurugram	139/14/05/2020 PS SEC-40, GGM	Under Trial
104	Gurugram	162/04.04.2020 PS Sec-53, GGM	Under Trial
105	Gurugram	163/04.04.2020 PS Sec-53, GGM	Under Trial
106	Gurugram	164/04.04.2020 PS Sec-53, GGM	Under Trial
107	Gurugram	169/04.04.2020 PS Sec-53, GGM	Under Trial
108	Gurugram	187/11.04.2020 PS Sec-53, GGM	Under Trial
109	Gurugram	201/20.04.2020 PS Sec-53, GGM	Under Trial
110	Gurugram	208/21.04.2020 PS Sec-53, GGM	Under Trial
111	Gurugram	223/27.04.2020 PS Sec-53, GGM	Under Trial
112	Gurugram	311/05.08.2020 PS Sec-53, GGM	Under Trial

CWP-PIL-29-2021 (O&M) and other connected cases**- 5 -**

113	Gurugram	295/20.08.2021 PS Sec-56, GGM	Under Trial
114	Gurugram	83/10.04.2020 PS DLF PH-I GGM	Under Trial
115	Gurugram	95/28.04.2020 PS DLF PH-I GGM	Under Trial
116	Gurugram	55/01.04.2020 PS DLF PH-II GGM	Under Trial
117	Gurugram	01/01.01.2022 PS DLF PH-II GGM	Under Trial
118	Gurugram	130/1.4.2020 PS DLF PH II GGM	Under Trial
119	Gurugram	257/01-04-2020 PS SADAR GGM	Under Trial
120	Gurugram	259/02-04-2020 PS SADAR GGM	Under Trial
121	Gurugram	261/02-04-2020 PS SADAR GGM	Under Trial
122	Gurugram	263/03-04-2020 PS SADAR GGM	Under Trial
123	Gurugram	264/07-04-2020 PS SADAR GGM	Under Trial
124	Gurugram	265/09-04-2020 PS SADAR GGM	Under Trial
125	Gurugram	268/11-04-2020 PS SADAR GGM	Under Trial
126	Gurugram	269/11-04-2020 PS SADAR GGM	Under Trial
127	Gurugram	270/11-04-2020 PS SADAR GGM	Under Trial
128	Gurugram	271/11-04-2020 PS SADAR GGM	Under Trial
129	Gurugram	272/11-04-2020 PS SADAR GGM	Under Trial
130	Gurugram	274/12-04-2020 PS SADAR GGM	Under Trial
131	Gurugram	275/12-04-2020 PS SADAR GGM	Under Trial
132	Gurugram	120/23.03.2020 PS Sec17/18 GGM	Under Trial
133	Gurugram	125/23.03.2020 PS Sec17/18 GGM	Under Trial
134	Gurugram	127/24.03.2020 PS Sec17/18 GGM	Under Trial
135	Gurugram	128/24.03.2020 PS Sec17/18 GGM	Under Trial
136	Gurugram	129/24.03.2020 PS Sec17/18 GGM	Under Trial
137	Gurugram	130/29.03.2020 PS Sec17/18 GGM	Under Trial
138	Gurugram	132/30.03.2020 PS Sec17/18 GGM	Under Trial
139	Gurugram	136/01.04.2020 PS Sec17/18 GGM	Under Trial
140	Gurugram	137/01.04.2020 PS Sec17/18 GGM	Under Trial
141	Gurugram	140/06.04.2020 PS Sec17/18 GGM	Under Trial

CWP-PIL-29-2021 (O&M) and other connected cases**- 6 -**

142	Gurugram	168/23.03.2020 PS SECTOR 5	Under Trial
143	Gurugram	173/24.03.2020 PS SECTOR 5	Under Trial
145	Gurugram	95/31.03.2020 PS-F.NAGAR.	Under Trial
145	Faridabad	61/24.03.2020, PS BHUPANI	Under Trial
146	Faridabad	50/11.05.2021 PS BHUPANI	Under Trial
147	Faridabad	135/17-06-2020 PS BPTP	Under Trial
148	Faridabad	85/25-04-2021 PS BPTP	Under Trial
149	Faridabad	96/22-03-2020 PS KHERI PULL	Under Trial
150	Faridabad	115/03-04-2020 PS KHERI PULL	Under Trial
151	Faridabad	118/04-04-2020 PS KHERI PULL	Under Trial
152	Faridabad	129/05-04-2020 PS KHERI PULL	Under Trial
153	Faridabad	151/09-04-2020 PS KHERI PULL	Under Trial
154	Faridabad	158/11-04-2020 PS KHERI PULL	Under Trial
155	Faridabad	190/28-03-2020 PS PALLA	Under Trial
156	Faridabad	210/03-04-2020 PS PALLA	Under Trial
157	Faridabad	224/05-04-2020 PS PALLA	Under Trial
158	Faridabad	232/07-04-2020 PS PALLA	Under Trial
159	Faridabad	255/10-04-2020 PS PALLA	Under Trial
160	Faridabad	297/22-04-2020 PS PALLA	Under Trial
161	Faridabad	92/25-03-2020 PS Sarai Khwaja	Under Trial
162	Faridabad	96/02-04-2020 PS Sarai Khwaja	Under Trial
163	Faridabad	97/02-04-2020 PS Sarai Khwaja	Under Trial
164	Faridabad	98/02-04-2020 PS Sarai Khwaja	Under Trial
165	Faridabad	103/07-04-2020 PS Sarai Khwaja	Under Trial
166	Dabwali	122/28.03.2020 PS City Dabwali	Under Trial
167	Dabwali	154/22.04.2020 PS City Dabwali	Under Trial
168	Dabwali	117/14.05.2020 PS KALANWALI	Under Trial
169	Dabwali	201/01.06.2020 PS City Dabwali	Under Trial

List of cases in the U.T., Chandigarh

Annexure-C

S.No.	PS	FIR No & Date	U/s	Status
1.	Sector-03	56/28.04.2020	188 IPC	Under Trial
2.	Sector-03	74/08.08.2020	188 IPC	Under Trial
3.	Sector-11	65/13.04.2020	188 IPC	Under Trial
4.	Sector-11	52/21.04.2021	188 IPC	Under Trial
5.	Sarangpur	31/24.03.2020	188 IPC	Under Trial
6.	Sarangpur	32/24.03.2020	188 IPC	Under Trial
7.	Sarangpur	44/12.04.2020	188 IPC	Under Trial
8.	Sarangpur	46/12.04.2020	188 IPC	Under Trial
9.	Sarangpur	48/13.04.2020	188 IPC	Under Trial
10.	Sarangpur	50/13.04.2020	188 IPC	Under Trial
11.	Sarangpur	51/13.04.2020	188 IPC	Under Trial
12.	Sarangpur	52/13.04.2020	188 IPC	Under Trial
13.	Sarangpur	54/13.04.2020	188 IPC	Under Trial
14.	Sarangpur	61/28.04.2020	188 IPC	Under Trial
15.	Sarangpur	67/04.05.2020	188 IPC	Under Trial
16.	Sarangpur	70/06.05.2020	188 IPC	Under Trial
17.	Sarangpur	77/17.05.2020	188 IPC	Under Trial
18.	Sarangpur	81/23.05.2020	188 IPC	Under Trial
19.	Sarangpur	63/30.05.2021	188 IPC	Under Trial
20.	Sector-19	52/23.05.2020	188 IPC	Under Trial
21.	Sector-19	21/21.04.2021	188 IPC	Under Trial
22.	Sector-26	57/09.04.2020	188 IPC	Under Trial
23.	Sector-26	58/09.04.2020	188 IPC	Under Trial
24.	Sector-26	59/09.04.2020	188 IPC	Under Trial
25.	Sector-26	64/11.04.2020	188 IPC	Under Trial
26.	Sector-26	70/13.04.2020	188 IPC	Under Trial
27.	Sector-26	74/13.04.2020	188 IPC	Under Trial
28.	Sector-26	80/14..04.2020	188 IPC	Under Trial
29.	Industrial Area	89/28.04.2020	188 IPC	Under Trial
30.	Industrial Area	42/11.03.2021	188 IPC	Under Trial
31.	Manimajra	42/24.03.2020	188 IPC	Under Trial
32.	Manimajra	57/12.04.2020	188 IPC	Under Trial
33.	Manimajra	69/20.04.2020	188 IPC	Under Trial
34.	Manimajra	103/11.07.2020	188 IPC	Under Trial
35.	Manimajra	75/04.05.2021	188 IPC	Under Trial
36.	IT Park	97/25.04.2020	188 IPC	Under Trial
37.	Mauli Jagran	42/24.03.2020	188 IPC	Under Trial
38.	Mauli Jagran	57/10.04.2020	188 IPC	Under Trial
39.	Mauli Jagran	89/28.04.2020	188 IPC	Under Trial
40.	Sector-34	52/25.03.2020	188 IPC	Under Trial
41.	Sector-34	66/11.04.2020	188 IPC	Under Trial
42.	Sector-34	69/11.04.2020	188 IPC	Under Trial

43.	Sector-34	77/19.04.2020	188 IPC	Under Trial
44.	Sector-34	80/26.04.2020	188 IPC	Under Trial
45.	Sector-34	83/30.04.2020	188 IPC	Under Trial
46.	Sector-34	90/16.05.2020	188 IPC	Under Trial
47.	Sector-34	92/16.05.2020	188 IPC	Under Trial
48.	Sector-49	29/30.04.2021	188 IPC	Under Trial
49.	Sector-49	32/07.05.2021	188 IPC	Under Trial
50.	Sector-36	76/08.04.2020	188 IPC	Under Trial
51.	Sector-36	101/25.04.2020	188 IPC	Under Trial
52.	Sector-36	107/29.04.2020	188 IPC	Under Trial
53.	Sector-36	169/28.08.2020	188 IPC	Under Trial
54.	Sector-36	90/13.05.2021	188 IPC	Under Trial
55.	Sector-39	100/24.03.2020	188 IPC	Under Trial
56.	Sector-39	111/26.03.2020	188 IPC	Under Trial
57.	Sector-39	114/31.03.2020	188 IPC	Under Trial
58.	Sector-39	117/01.04.2020	188 IPC	Under Trial
59.	Sector-39	124/02.04.2020	188 IPC	Under Trial
60.	Sector-39	127/08.04.2020	188 IPC	Under Trial
61.	Sector-39	133/15.04.2020	188 IPC	Under Trial
62.	Sector-39	138/18.04.2020	188 IPC	Under Trial
63.	Sector-39	142/21.04.2020	188 IPC	Under Trial
64.	Sector-39	143/23.04.2020	188 IPC	Under Trial
65.	Sector-39	147/28.04.2020	188 IPC	Under Trial
66.	Sector-39	152/29.04.2020	188 IPC	Under Trial
67.	Sector-39	159/05.05.2020	188 IPC	Under Trial
68.	Sector-39	178/21.05.2020	188 IPC	Under Trial
69.	Sector-39	237/03.08.2020	188 IPC	Under Trial
70.	Sector-39	113/02.05.2021	188 IPC	Under Trial
71.	Sector-39	119/08.05.2021	188 IPC	Under Trial
72.	Sector-39	127/22.05.2021	188 IPC	Under Trial
73.	Maloya	50/07.04.2020	188 IPC	Under Trial
74.	Maloya	61/12.04.2020	188 IPC	Under Trial
75.	Maloya	63/12.04.2020	188 IPC	Under Trial
76.	Maloya	64/13.04.2020	188 IPC	Under Trial
77.	Maloya	73/28.04.2020	188 IPC	Under Trial
78.	Maloya	74/28.04.2020	188 IPC	Under Trial
79.	Maloya	79/01.05.2020	188 IPC	Under Trial
80.	Maloya	87/21.05.2020	188 IPC	Under Trial
81.	Maloya	101/04.07.2020	188 IPC	Under Trial
82.	Maloya	44/01.05.2021	188 IPC	Under Trial
83.	Sarangpur	136/14.11.2020	188 IPC	Under Trial
84.	Maloya	154/04.11.2021	188 IPC	Under Trial